



**Government of Karnataka**

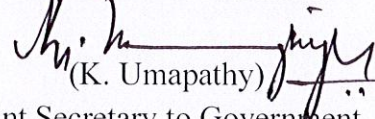
No. RD 157 TNR 2020

Karnataka Government Secretariat  
M.S. Building,  
Bengaluru, dated:14.03.2020

**ORDER**

In exercise of the powers conferred under Section 69 of the Disaster Management Act, 2005, Chief Secretary of Karnataka being Chairman of the State Executive Committee (SEC) hereby delegate its functions under clause (h) of sub section 2 of Section 22 of the Disaster Management Act, 2005 and powers under clauses (a), (b), (f), (h), (j), (k) and (l) of Section 24 of the Disaster Management Act, 2005 to Additional Chief Secretary to Government, Department of Health and Family Welfare; Commissioner, Health & Family Welfare; and Chairperson, District Disaster Management Authorities of all districts until further orders to enhance the preparedness and containment of novel Coronavirus Disease (COVID-19) and the other ancillary matters connected thereto. This order shall be deemed to have come into effect from 17<sup>th</sup> January, 2020.

By Order and in the name of  
Governor of Karnataka

  
(K. Umapathy)

Joint Secretary to Government,

Revenue Department,

(Disaster Management and Stamps & Registration)

**To,**

- 1) The Additional Chief Secretary to Govt., Department of Health and Family Welfare, Vikasa Soudha, Bengaluru.
- 2) The Commissioner, Health and Family Welfare, Anandrao Circle, Bengaluru.
- 3) The Chairperson of District Disaster Management Authorities cum Deputy Commissioners of all the Districts.

**Copy to:**

1. The Chairman and all Members of State Executive Committee.



2. PS to Addl. Chief Secretary to Hon'ble Chief Minister, Vidhana Soudha, Bengaluru.
3. PS to Hon'ble Revenue Minister, Vidhana Soudha, Bengaluru.
4. PS to Hon'ble Minister for Health and Family Welfare, Vidhana Soudha, Bengaluru.
5. PS to Hon'ble Minister for Medical Education, Vikasa Soudha, Bengaluru.
6. PS to Principal Secretary to Govt, Revenue Department, MS Building, Bengaluru.
7. PS to Principal Secretary to Govt, Revenue Department (DM), MS Building, Bengaluru.
8. PS to Director, Karnataka State Disaster Management Authority, MS Building, Bengaluru.